

In the National Company Law Tribunal
Bengaluru, Special Bench

TP/108(BEN)2017

Court No. 1

Item No. 113

Sec 433(e)/433(f) of CA 1956

In the matter of:

M/S ENCARTA PHARMA PVT LTD
V/s

.....Petitioner

M/SVIKRAM HOSPITALS PVT LTD

.....Respondent

Order delivered on ..22/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)
Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

SHRI ARJUN PADHIYAR

For Respondent(s):

SHRI ABHISHEK PATIL

Order

Heard Shri Arjun Padhiyar, learned Counsel for the Liquidator and Shri Abhishek Patil, learned Counsel for the Respondents, through Video Conferencing.

Post the case on 25.05.2021.

Member (T)

Krishna

Member (J)

Received
Verified
16/10

Court Officer

Due to being engaged in preparation of pending disposed of / order reserved cases, this order sheet was not created in CIS website and hence could not get it signed from the Hon'ble Members on time.